

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:817
ANSWERED ON:06.03.2002
ASSESSMENT OF PMRY
RAMDAS RUPALA GAVIT

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a) whether any assessment of the Pradhan Mantri Rojgar Yojana has been made
- (b) if so, the details thereof;
- (c) if not, the time by which such an assessment is likely to be made; and
- (d) the percentage of recovery of the loans under this programme?

Answer

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA)

(a) & (b): Yes, Sir. The second round of evaluation of the Prime Minister's Rozgar Yojana (PMRY) for the programme years 1995-96; 1996-97 and 1997-98 was conducted by the Institute of Applied Manpower Research (IAMR), New Delhi in the year 2000-01 in 13 districts of five States - Assam, Andhra Pradesh, Manipur, Punjab and Rajasthan covering 16,397 beneficiaries. The provisional report of the evaluation has recently been submitted. The important findings of the evaluation study (2nd Round) are at Annexure-I.

(c): Does not arise in view of (a) & (b) above.

(d): As per the report received from the Reserve Bank of India, the recovery of loan overdues under the PMRY is 26.9 per cent for the half year ended September, 2001.

Annexure - I

ANNEXURE REFERRED TO IN REPLY TO PARTS a) & b) OF THE LOK SABHA UNSTARRED QUESTION DY. NO. 817 ANSWERED ON 06.03.2002 RAISED BY SHRI RAMDAS RUPALA GAVIT.

IMPORTANT FINDINGS OF THE EVALUATION STUDY OF THE PRIME MINISTER'S ROZGAR YOJANA (SECOND ROUND)

- i) 61.3% of beneficiaries belong to general category, 25.7% to OBCs, 10.9% to SCs & 2.1% to STs, Proportion of women is 14%.
- ii) Sanction was 81.6% of target and 74.7% of sanctioned cases were disbursed.
- iii) Average amount of loan sanctioned is Rs.57,403/- per beneficiary.
- iv) Employment Generated is 1.94 persons per functional unit.
- v) The distribution of the beneficiaries in rural/urban areas are 49.9% & 50.1% respectively.
- vi) Assets have been created in 89.7% of the cases disbursed.
- vii) About 64% of the beneficiaries have been reported to be default in the repayment . of loan.
- viii) Wilful default have been found to be in 16% of the default cases.